

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**ORDER NO. 19**

Dated Guwahati, the 16<sup>th</sup> May, 2015

**Hon'ble the Chief Justice (Acting) has been pleased to direct the Court Masters to enter the case status information from inside the Court Room immediately after the matter is taken up by the High Court, for accurate and timely updation of the database.**

By Order,

Sd/- B.K. Chetri,  
**REGISTRAR (JUDICIAL)**

**Memo No. HC. III - 07/2015 / 1108-20/G Dated 16<sup>th</sup> May, 2015**

**Copy to:**

1. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
9. The P.S. to Hon'ble Mr./Mrs./Dr. (Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The A.O. (Judl.), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
11. The Court Master In-charge, Gauhati High Court, Guwahati
12. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

*16/5/15*